

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016**

**APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016**

**APPEAL NO. 297 OF 2016**

**APPEAL NO. 01 OF 2016**

**APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016**

**Dated: 11<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016**

**In the matter of :**

**Uttar Pradesh Power Transmission Corporation Ltd. & Ors. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Md. Altaf Mansoor  
Mr. Puneet Chandra  
Mr. Sunil Rai

Counsel for the Respondent(s) : -

**APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016**

**In the matter of:**

**State Load Despatch Center, Delhi ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Ms. Neha Garg  
Ms. Rhea Luthra

Counsel for the Respondent(s) : -

**APPEAL NO. 297 OF 2016****In the matter of :**

**Punjab State Transmission Corporation Ltd. ...Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant : Mr. M.G. Ramachandran  
 Ms. Anushree Bardhan  
 Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Rajiv Porwal  
 Mr. Ashok Ranjan for R. 2

**APPEAL NO. 01 OF 2016**

**Chairman-Cum-Managing Director, ...Appellant(s)**  
**Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Anr.**  
**Vs.**  
**Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra  
 Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. Rajiv Porwal for R. 2

**APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016**

**Delhi Transco Ltd. ...Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
 Ms. Neha Garg  
 Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. Rajiv Porwal for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **13.12.2017.** Interim order to continue till then.

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

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